

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 940 of 2019**

**IN THE MATTER OF:**

**Saurav Mukherjee**

**...Appellant**

**Versus**

**Oriental Bank of Commerce & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Rajat Sahgal, Mr. Mandavya Kapoor, Mr. Vikas Mehta and Mr. Saikat Ahmad, Advocates**

**For Respondent: Mr. Piyush Beriwal and Mr. Ankit Raj, Advocates for R-1**

**With**

**Company Appeal (AT) (Insolvency) No. 941 of 2019**

**IN THE MATTER OF:**

**Goodwill Tracon Pvt. Ltd.**

**...Appellant**

**Versus**

**Oriental Bank of Commerce & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Saikat Ahmad, Advocate**

**For Respondent: Mr. Piyush Beriwal and Mr. Ankit Raj, Advocates for R-1**

**O R D E R**

**20.01.2020**

Heard both the sides. **'Judgement is reserved'**.

The Learned Counsels for the respective parties are directed to submit Written Submissions containing not more than three pages within three days from today.

[Justice Venugopal M.]  
Member (Judicial)

[V. .P Singh]  
Member (Technical)

*pks/nn*